

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25119/2017

(Arising out of impugned final judgment and order dated 15-11-2016 in FA No. 271/2007 passed by the High Court Of Judicature At Allahabad)

SMT. RADHA RANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73838/2017-EXEMPTION FROM FILING O.T.)

Date : 03-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Anuj Bhandari, Adv. (AOR)
Mr. Yashodhar Pandey, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List after Diwali holidays, as prayed for.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER